

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI

MA NO. 75 OF 2022  
IN  
ORIGINAL APPLICATION NO. 400 OF 2022

IN THE MATTER OF:

Hirdey Kumar Goel and ors

..... APPLICANT

VERSUS

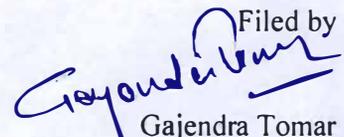
Govt. of NCT of Delhi & Ors.

.. RESPONDENTS

INDEX

Sr. No.	Particulars	Page No.
1.	Action taken Report on behalf of DJB in OA No. 400/2022.	1-3
2.	<u>ANNEXURE-A</u> - Copy of report dated 24.04.2024 and 04.05.2024 and necessary photographs of the location inspected by DJB.	4-12
3.	<u>ANNEXURE-B</u> - Copy of NIT No.04 dated 20.06.2024 and other relevant documents.	13-16

Dated: 16.07.2024  
New Delhi

Filed by  
  
Gajendra Tomar  
Chief Engineer (DJB)

Chief Engineer (East)  
Delhi Jal Board, Govt. of NCT Delhi  
Varunalaya Ph-II, Karol Bagh,  
New Delhi-110005

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI

MA NO. 75 OF 2022  
IN  
ORIGINAL APPLICATION NO. 400 OF 2022

IN THE MATTER OF:

Hirdey Kumar Goel and Ors

..... APPLICANTS

VERSUS

Govt. of NCT of Delhi & Ors.

.. RESPONDENTS

**ACTION TAKEN REPORT (ATR) ON BEHALF OF DELHI JAL BOARD  
(DJB) IN COMPLIANCE OF ORDER DATED 18.04.2024**

**MOST RESPECTFULLY SHOWETH:**

1. That the present ATR/status report is being filed on the behalf of Delhi Jal Board (DJB) in compliance of order dated 18.04.2024. As per order the Hon'ble Tribunal directed Delhi Jal Board to examine the status regarding functionality and adequacy of the rainwater harvesting pit constructed now and earlier and also to provide action plan for utilization of Environment Damage Compensation (EDC) amount. The relevant para of the order dated 18.04.2024 is reproduced here under:-

*"4. DJB is directed to inspect the rain water harvesting pit now constructed and also the rain water harvesting pit constructed earlier and file report regarding functionality and adequacy thereof. DJB is also directed to file action plan for utilization of EDC amount of Rs. 1,50,000/-.*

*5. Report regarding functionality and adequacy of rain water harvesting pits and Action Plan for utilization of EDC amount be filed by DJB within two weeks by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

2. That in compliance to the aforesaid order DJB conducted inspection in presence of representatives of Respondent No. 5 on 24.04.2024 and 04.05.2024 (attached as ANNEXURE-A), herein below are the findings of the inspections:-

**A. Findings of the inspection conducted by the DJB as on 24.04.2024:**

As per direction of Hon'ble Tribunal, DJB inspected the site on 24.04.2024 and observed that:-

- i. The dimension of new rainwater-harvesting pit constructed by the Suncity Project Ltd. (Respondent no. 5) is meeting all the requirements prescribed by the DJB.
- ii. There is no overflow in the pipes of Rain Water Harvesting System (RWHS).
- iii. The covers of the chamber of storm water drain connected with RWHS having holes, which need to be closed.
- iv. At present the layering of the rainwater harvesting pit with sand filter media is in progress.

**B. Findings of the inspection conducted by the DJB as on 04.05.2024:**

As on 04.05.2024 the site was again inspected by the DJB, and it was found that the layering of rainwater harvesting pit has been done and the work is completed. Further, as per necessary direction given by DJB on 24.04.2024, Suncity Project Ltd. (Respondent No. 5) has followed all the directions.

(Report and necessary photographs attached as Annexure-A).

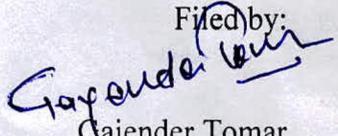
**C. Action plan for utilization of EDC amount of Rs. 1,50,000/-**

DJB has prepared following action plan for the utilization of the EDC amount of Rs. 1,50,000/-:-

- i. For utilization of EDC amount, a proposal for the construction of RWHS pit at Ashoka Niketan has been planned.
- ii. Accordingly, necessary permission for construction of RWHS pit has been taken from RWA at the location - The New Ashoka Co-Op H.B. Society Ltd, Ashoka Bhawan, Ashoka Niketan.
- iii. NIT No.04 dated 20.06.2024 has been issued. (copy enclosed as Annexure-B).
- iv. The work likely to be completed up to 14.08.2024

3. This ATR is based on the inspection conducted by the officials of DJB on 24.04.2024 and 04.05.2024 in compliance of order dated 18.04.2024. The report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
4. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

Dated:16.07.2024  
New Delhi

Filed by:  
  
Gajender Tomar  
Chief Engineer(DJB)  
**Chief Engineer (East)**  
Delhi Jal Board, Govt. of NCT Delhi  
Varunalaya Ph-II, Karol Bagh,  
New Delhi-110005

**Joint inspection Report**

Today i.e. 24.04.2024 as per direction of Hon'ble NGT Court the Rain Water Harvesting structure in the convenient shopping center, Ashoka Niketan has been visited by myself [N.K Sharma, EE (M)-59], along with the owner Sh. Praveen Agarwal of above shopping center. The observation are as under:-

1. The construction work of Rain Water Harvesting structure is appx. complete.
2. The laying of filter media is in progress.
3. No overflow pipe has been seen.
4. The covers of the chamber of storm water drain connected with Rain Water Harvesting structure having holes to be closed.

The owner of complex was directed to provide overflow pipe and close the holes in covers of storm water drain and after completing, filter media than recheck the site on 04.05.2024

प्रवेन अग्रवाल  
24/4/2024  
Praveen Agarwal

Owner

  
24/04/2024  
N.K Sharma

EE (M)-59

93/c  
92/c**Joint site inspection Report**

Today i.e. 04.05.2024 as per direction of Hon'ble NGT Court the Rain Water Harvesting structure in the convenient shopping center, Ashoka Niketan has been visited by myself [N.K Sharma, EE (M)-59], along with the owner Sh. Praveen Agarwal of above shopping center. The observation are as under:-

1. The laying of filter media, in to rain water-harvesting structure has been completed.
2. Internal size of rainwater pit after filter media bad measured and dimension are as under.  
4.15m x 3.60m x 3.50m  
Depth of inlet pipe 1.10m  
Total volume= 4.15m x 3.60m x (3.50-1.10) = 35.85cum which is more than required volume.
3. over flow pipe found installed in structure.
4. The holes in cover of storm water drain found closed by cc.

Now rainwater-harvesting structure is found sufficient to catch the rainwater from top of roof of shopping complex.

Praveen Agarwal 4/5/2024

Praveen Agarwal

Owner

N.K Sharma  
10/05/24

N.K Sharma

EE (M)-59



R.C.C. Slab of  
Farm water structure

9/2/11

140

~~91/c~~  
90/c

7



SPRINKLER

141

mambalo

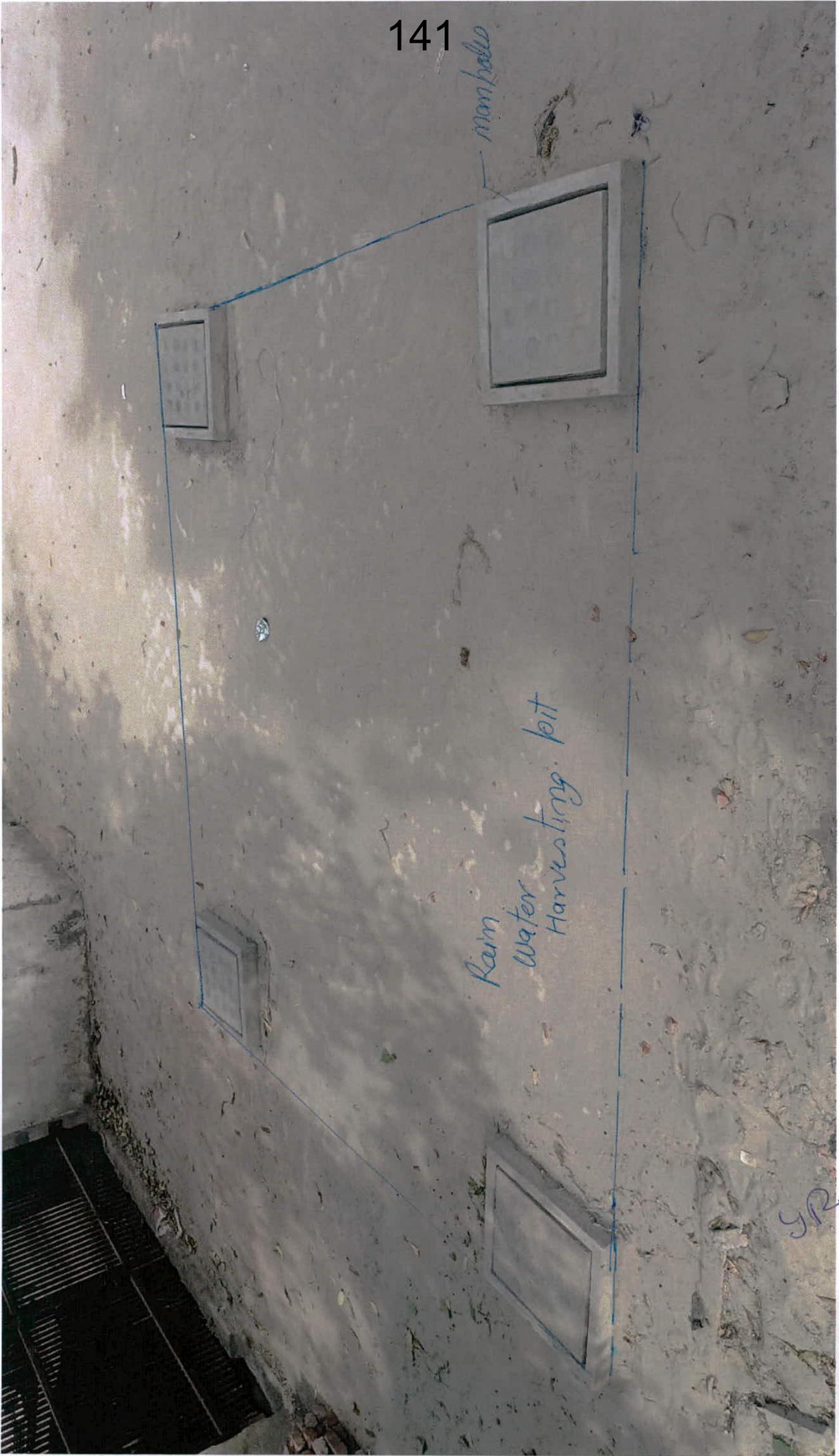
90/c

89/c

8

Rain  
water  
Harvesting  
pit

YR 10/10/10



142

88/c 89/c

9

Jute layers

YRIS NIKON

Jute layer





Layer of Charcoal

S.P. Niles

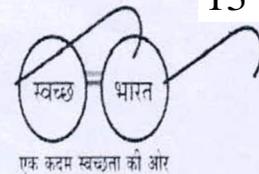


Brick bats

50/25



DELHI JAL BOARD: GOVERNMENT OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER EAST-II  
E-BLOCK PARK: PREET VIHAR: DELHI-110092  
Phone No. 22502206, Mail ID: - djbeeastii@gmail.com  
NIT No. 04 (2024-25)



On behalf of DJB, EE East-II invite online Item / percentage rates tenders i/c GST as applicable, from Contractors registered with Delhi Jal Board in appropriate category. **The contractors registered in other department, must have satisfactorily executed three similar nature works each of value not less than 30% of estimated cost or two similar nature works each of value not less than 40% of estimate cost or one similar nature work of value not less than 60% of estimated cost.** All agencies must comply with the conditions, Rules & Regulations and other Guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document-

28-June-2024 at 02:00 PM

Last date and time for online submission of tender & RTGS-

28-June-2024 at 02:00 PM

Date/Time for opening of Technical Bid - (Part-A)

28-June-2024 at 02:30 PM

Date/Time for opening of Financial Bid - (Part-B)

After the completion of Technical Bid

**Detail of the work:**

S. No.	Name of Work	Amount Put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money (EMD) (Rs.)	Completion Period
1.	Hiring of 01 no. CNG chassis high pressure suction cum jetting machine having capacity 1500 liters mounted on Mahindra Bolero with two nos. labour at Jagat Puri Store in AC-60 under EE (M)-60.	Item Rate	500.00	17,800.00	06 Months
2.	Hiring of jetting cum suction machine 4000 liters capacity for day to day maintenance in ward no. 25E (E-213) in Gandhi Nagar AC-61, under EE (M)-61.	Item Rate	500.00	23,000.00	06 Months
3.	Hiring of jetting cum suction machine 4000 liters capacity for day to day maintenance in ward no. 26E and 27E (Part), Gandhi Nagar AC-61 under EE (M)-61.	Item Rate	500.00	22,500.00	06 Months
4.	Hiring of chassis mounted diesel run vehicle hydraulic operated high-pressure suction cum jetting machine of 8000 liters capacity i/c operation and maintenance for Shahdara constituency, for the year 2024-25 in AC-62 in EE (M)-62.	Item Rate	500.00	24,700.00	06 Months
5.	Construction of Rain Water Harvesting system at park of Ashoka Niketan in ward no. 206 under EE (M)-59.	1,44,762.00	500.00	3,000.00	15 Days

**Note:**

- I. All the tax liabilities/GST would be governed as per decision of Govt. of India.
- II. Validity of tender shall be 60 days from the date of opening of Bid. Part-B. NIT along with all the terms & condition is available on Delhi Govt. Web Site <https://govtprocurement.delhi.gov.in>.  
**Name of Division (EE (T-2) M-1).**
- III. All corrigendum, addenda, amendments, time extension, if any to the above notification/ NIT will be published e-procurement portal only. Bidders shall regularly visit the above site to keep themselves updated.
- IV. Success full bidders shall comply the EPF & MP act 1952, along with other labour laws. Agency may contact office of EE East-II for additional information / any clarification.
- V. The office copy of NIT has been placed on the notice board and uploaded on Delhi Govt. Website.

-Sd/-

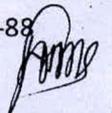
EX. ENGINEER (EAST)

Dated 20-06-2024.

NO. DJB/EE (EAST)-II/NIT/2024-25/ 867-884

Copy to:-

1. Vice Chairman, DJB / CEO(DJB) /Secy To CEO/ Member (Finance) / Mem.(W) / Mem.(Dr.) / DOV / Dy. Dir.(F&A)-I / CE (East) : for kind information please.
2. SE (M)-1 / Sr. AO / EE(East)-II / AAO / DM-I /Cashier.
3. Notice Board.
4. Contractor Welfare Asso. (Regd). Delhi Jal Baord Villa 36, Block BA, Paschmi Shalimar Bagh, Delhi-88
5. Indian Bank, Baroda House, Copperincus Marg Branch, New Delhi-110001.

  
N.K. SHARMA  
EX. ENGINEER (EAS

OLC 014

DELHI JAL BOARD: GOVERNMENT OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (M)-59  
E BLOCK PARK: PREET VIHAR: DELHI-110092  
Phone No. 20825101, Mail ID: - djb.aeem59@gmail.com

No. DJB.F.2/ EE (M)-59/2024/ 684071

DATED: 07/05/2024

To  
The President,  
Resident Welfare Association,  
New Ashoka Co-op H.B. Society Ltd,  
Ashoka Bhawan,  
Ashoka Niketan, Delhi-110092

Subject: - Requirement of details for the construction of RWH Pit

Dear Sir,

In the matter of Hridey Kumar Goel V/s GNCTD Delhi OA No. 400/2022, DPCC imposed Environmental Damage Compensation of Rs.1,50,000/- on the project proponent and Hon'ble NGT has directed to utilize the EDC amount by DJB in the same colony except the space of the project proponent to construct the RWH Pit.

Therefore, you are requested to provide site location where water lodging occurred during rainy season to construct the RWH Pit for utilization of EDC amount Rs. 1,50,000/-.

- Sd-

(N.K Sharma)

Ex. Engineer (M)-59

Copy to

1. CE (East) : for information pl.
2. SE (M)-1 : do
3. AE (M)-59 :
4. Office Copy :



Ex. Engineer (M)-59



# The New Ashoka Co-op H.B. Society Ltd.

ASHOKA BHAWAN, ASHOKA NIKETAN, DELHI-110092

e-mail : ashokabhawan2015@gmail.com

Ref. No.....

(Registration No. 95)

Dated 25-06-2024

॥ श्री गणेशाय नमः ॥

॥ श्री सीतारामाभ्याम नमः ॥

॥ श्री हनुमन्ते नमः ॥

**Patrons :**

MLA Om Prakash Sharma

Mahender Kumar Ahuja

Ex. Dy. Mayor

**Chairman :**

S. K. Sharma

M.: 9871234260

**President :**

Hirdey Kumar Goel

M.: 9811517574

**Vice President :**

Lalit Kumar Narang

M.: 9811075348

Pramod Mantri

M.: 9810183784

**Secretary :**

Dheeraj Goel

M.: 9971057008

**Joint Secretary :**

Shashi Rajput

M.: 9810604795

**Treasurer :**

Sanjeev Grover

M.: 9810479963

**Members :**

Rajeev Aggarwal

Arun Kumar Goel

Sanjeev Kumar Gupta

Nidhi Garg

To

The concerned officer,

Delhi Jal board,

Sub:-Side Allocated in ashoka Niketan for RWH pit improve the ground water.

Respected sir,

With the reference to the letter from DJB dated 07-05-2024 bearing reference number DJB.F.2/EE(M)-59/2024/68, in which it has been stated that a space is required for construction of RWH pit in our colony.

You are hereby requested to built a RWH recharge pit in the Central Park of Ashoka Niketan to improve the ground water.

Thanks and regards.

Dheeraj Goel  
Hony.SecretaryE.E. (10/10)  
Dy. No. 701  
Date 25-6-24